

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 202 OF 2016 &  
IA NO. 163 OF 2018**

**Dated : 29<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of :**

**Sasan Power Ltd.**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Janmali

Counsel for the Respondent(s)

:

Mr. K. S. Dhingra for R.1

Mr. G. Umapathy

Mr. Aditya Singh for R.2

Mr. Rajiv Srivastava

Ms. Gargi Srivastava

Ms. Garima Srivastava for R.3 to 6

Mr. M. G. Ramachandran  
for R.7 to 9 & 14

Ms. Ranjana Roy Gawai

Ms. Monika for R.10

Mr. Rahul Dhawan

Mr. Mohit Aggarwal for R.11 & 12

Mr. Parichita for

Ms. Swapna Seshadri for R.13

**ORDER**

List the matter on **07.12.2018.**

**(Ravindra Kumar Verma)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Ts/kt*